



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
62	WP(C)/2515/2024 B/O	SOCIO ECONOMIC DEVELOPMENT SANTHA (SEDS) Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR H K SARMA MS K SARMA	GA, ASSAM
MOTION				
63	WP(C)/1234/2025 B/O	RABIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. R ISLAM N. UDDIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
64	WP(C)/1607/2025 B/O	KAMRUL ISLAM BARBHUIYA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, P AND R.D. GA, ASSAM SC, S E C
65	WP(C)/1627/2025 B/O	NATUN DEHAR MOUZA BSS LTD AND 24 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM DY.S.G.I.
66	WP(C)/1634/2025 B/O	M/S B B CONSTRUCTION AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. N J KHATANIAR MS. N PHUKAN	GA, ASSAM SC, FOREST SC, PCB
67	WP(C)/1643/2025 B/O	PROGRESSIVE ENTERPRISES Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO	SC, HEALTH
68	WP(C)/1644/2025 B/O	THE EASTERN ENETRPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR A KAKOTI MS. M BARUAH MS D DAS	SC, HOUSING AND URBAN DEVELOPMENT GA, ASSAM SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
5)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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19)	MR I AHMED	27-03-2025	To	05-04-2025
20)	MR. N ALAM	21-03-2025	To	21-03-2025
21)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
10	WP(C)/1482/2025 FIXED	RAHAM ALI Versus THE UNION OF INDIA AND 5 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
18	Bail Appln./702/2025 FIXED	GOVINDA CH NATH AND ANR Versus THE STATE OF ASSAM	MR N J DAS MR M HASSAN MR. A DAS	PP, ASSAM
WITH				
19	AB/502/2025	SHAHJAHAN ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. P PATHAK MR. A ROSHID MS. T BEGUM	PP, ASSAM
20	Bail Appln./762/2025 B/O	RAJIB DEKA Versus THE STATE OF ASSAM	MR. D SARMA MR P DAS MS N BARUAH	PP, ASSAM
WITH				
21	Bail Appln./589/2025	PINKU SIL Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. U S BORA	PP, ASSAM
22	Bail Appln./813/2025 (CONNECTED WITH ITEM NO. 9 IN THE DAILY CAUSE LIST), FIXED	PROBIN BORI AND ANR Versus THE STATE OF ASSAM	MR P DAS MS N BARUAH	PP, ASSAM
BAIL HEARING				
23	AB/180/2025 FIXED	WASMINA PARVEEN MIMI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM
24	AB/430/2025 FIXED	AJIT KOCH ALIAS SONMONI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA MR B DEORI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
37	WP(C)/1422/2025 FIXED	REKHA KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P B HAZARIKA MR. S Ali MD S HUSSAIN MR K DAS	SC, SEC. EDU. SC, BTC
38	WP(C)/1424/2025 FIXED	GAGAN DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. P B HAZARIKA MR. S Ali MD S HUSSAIN MR K DAS	SC, SEC. EDU. SC, BTC
39	WP(C)/1427/2025 FIXED	NITYANANDA SARMA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P B HAZARIKA MR. S Ali MD S HUSSAIN MR K DAS	SC, SEC. EDU.
40	WP(C)/1649/2025 CAVT. NO.026920/25,N WITH OFFICE NOTE, B/O	THE GOVERNING BODY OF THE DR SARVEPOLLI RADHAKRISHNAN TEACHERS TRAINING AND RESEARCH INSTITUTE Versus THE STATE OF ASSAM AND 6 ORS.	MD S HOQUE MR. M DEKA	SC, SCERT, ASSAM GA, ASSAM MR. S ROY (FOR CAVEATOR) SC, N C T E SC, EDU

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	WP(C)/1321/2025 FIXED	GABRIEL TIRKEY Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR. U S BORA MR P J DUTTA A KALITA MISS. J GOGOI	GA, ASSAM SC, AG SC, GAD SC, FINANCE
57	WP(C)/1479/2025 FIXED	CT/GD RAKESH KURMAR, Versus THE UNION OF INDIA AND ORS	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
58	WP(C)/1635/2025 B/O	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 5 ORS	MR SISHIR DUTTA MR S DUTTA MS S MOCHAHARI MS K BORAH	MS M HAZARIKA(R-2 TO 6) MR. S MITRA(R-2 TO 6) MR A K BORO (R-2 TO 6) MR. R. RAMEEZ(R-2 TO 6) DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
13	Crl.A./408/2023 WITH LCR 4 FILES. P.B-2. B/O.	JINNAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	MR. H ALI(R-2) B BARMAN (R-2) PP, ASSAM
	WITH I.A.(Crl.)/1077/2023 in Crl.A./408/2023	JINNAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/2940/2021	GUNAKANTI GOHAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR B P BORAH	MR. U K NAIR (R-7,8, 17 TO 23) MR R SINGHA MR R SINGHA MS S PATOWARY SC, HEALTH AND F W
2	WITH WP(C)/6006/2021	GUNAKANTI GOHAIN, B.SC. NURSE AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR. M KALITA MR B P BORAH MS N SHARMA	MR R SINGHA MS S PATOWARY SC, HEALTH

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	WP(C)/5800/2021 FIXED	ABDUL HAMID KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR S H SIKDAR	GA, ASSAM
58	WP(C)/1268/2025 FIXED	AFUJA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MS S S ZIA	GA, ASSAM
59	WP(C)/1415/2025 FIXED	ASSAM INSTITUTE OF NURSING Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HEALTH
ADMISSION				
60	WP(C)/6556/2024 FIXED	MAHIDUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 21/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
5)	MD. H BHUYAN	11-03-2025	To	30-04-2025
6)	MS S DAS	11-03-2025	To	21-03-2025
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10)	MS. S G BARUAH	17-03-2025	To	21-03-2025
11)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
12)	MR. A K DAS	18-03-2025	To	01-05-2025
13)	MR D BARUAH	20-03-2025	To	29-03-2025
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16)	MR. A K DUTTA	20-03-2025	To	22-03-2025

17)	MR. A THAKUR	21-03-2025	To	31-03-2025
18)	MS. J R THAKUR	21-03-2025	To	31-03-2025
19)	MR I AHMED	27-03-2025	To	05-04-2025
20)	MR. N ALAM	21-03-2025	To	21-03-2025
21)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Friday,21st March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
42	CRP(IO)/91/2025	AZAD ALI Versus ABDUL KADIR	MS. S NATH MR. D MAZUMDAR	
43	WP(C)/623/2025	SHAHINUR ALOM SARKAR Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	GA, ASSAM MR S M ABDULLAH P (R5) MS F HUSSAIN (R5) SC, SEC. EDU. J S AHMED (R5)
WITHDRAWAL				
44	Tr.P.(C)/34/2021 B/O	SMT. KABITA SONOWAL Versus SARBANANDA SONOWAL	MR S N KRISHNATRAYA	MR. S ISLAM MR A HAWARI
MOTION				
45	CRP(IO)/103/2025 B/O	KUTUB UDDIN LASKAR AND 14 ORS. Versus MOIN UDDIN LASKAR AND 9 ORS.	MR. A H M R CHOUDHURY	
	WITH I.A.(Civil)/825/2025 in CRP(IO)/103/2025	KUTUB UDDIN LASKAR AND 14 ORS. Versus MOIN UDDIN LASKAR AND 9 ORS.	MR. A H M R CHOUDHURY	
ORDERS				
46	RSA/160/2024 WITH LCR, B/O	HASEN ALI AND 3 ORS Versus ON THE DEATH OF MD MADBOR ALI HIS LEGAL HEIRS MOJOR ALI AND ORS	MS. R CHOUDHURY MS. B. HAZARIKA	
47	I.A.(Civil)/169/2025 FIXED in CRP/133/2024	ABDUL JALIL AND ORS Versus KUARIPUKHURI HIGH SCHOO AND ORS	MR S H MAHMUD(ALL RESPONDENTS) MR S ISLAM(ALL RESPONDENTS) MS. F RAHMAN(ALL RESPONDENTS)	MR. S K ROY K RAHMAN

WITH
[CRP/133/2024](#)

KUARIPUKHURI HIGH SCHOOL A
Versus
MD. ABDUL JALIL AND 7 ORS

MR. S K ROY
K RAHMAN

MR. M U MAHMUD (ALL
RESPONDENTS)
MR S H MAHMUD(ALL
RESPONDENTS)
MR S ISLAM(ALL
RESPONDENTS)
MS. F RAHMAN(ALL
RESPONDENTS)

48 [I.A.\(Civil\)/827/2025](#)
(CONNECTED WITH ITEM NO. 17
IN THE DAILY CAUSE LIST), B/O
in MACApp./91/2025

BABUL GAWALA ALIAS BABLU
Versus
ORIENTAL INSURANCE COMPANY
LIMITED

ABU TALEB SARKAR

MS R D MAZUMDAR

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
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21)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



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[For Friday,21st March 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
16	Bail Appln./632/2025 WITH CASE RECORD (SCANNED COPY), FIXED	JUNEL DAIMARY Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
BAIL HEARING				
17	AB/234/2025 FIXED	SRI AMRIT DAS @ PATIL Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	MR. I BORTHAKUR(SPL PP, FOREST DEPT., ASSAM) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
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[For Friday,21st March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
58	I.A.(Civil)/806/2025 (CONNECTED WITH ITEM NO. 56 IN THE DAILY LIST) in WP(C)/905/2025 WITH I.A.(Civil)/803/2025	THE NUTRA TEA INDUSTRIES LLP Versus NIRAD KANT BAGLA	MR. R B PHOOKAN MR H K NATH A J KASHYAP	MR. D SARAF
		NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND ORS	MR. K N CHOUDHURY MR. D SARAF MR. S S GUPTA	SC, ATEPFO GA, ASSAM
59	I.A.(Civil)/809/2025 (CONNECTED WITH ITEM NO. 55 IN THE DAILY LIST) in WP(C)/906/2025	THE NUTRA TEA INDUSTRIES LLP Versus NIRAD KANT BAGLA	MR. R B PHOOKAN MR H K NATH A J KASHYAP	
ORDERS				
60	Cont.Cas(C)/344/2023 FIXED	BISHURAM CHAUHAN Versus CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	MR K GOGOI MR B GOGOI SC, PWD
61	WP(C)/6356/2024 B/O	MD. HASEM ALI AND ANR. Versus THE UNION OF INDIA AND 9 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MRS. R DEVI DY.S.G.I. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 21/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
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19)	MR I AHMED	27-03-2025	To	05-04-2025
20)	MR. N ALAM	21-03-2025	To	21-03-2025
21)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



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[For Friday,21st March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
55	Crl.Pet./839/2024 WITH CASE RECORD AND CASE DIARY (SCANNED COPY), FIXED	DULAL BORA Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MS. P AGARWALA, Amicus Curiae for R.2 PP, ASSAM
56	Crl.A./94/2025 FIXED	AKRAMUL HOQUE @ AKRAMUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MR A AHMED MR. SAYED SALIM AHMED	PP, ASSAM
	WITH I.A.(Crl.)/260/2025 in Crl.A./94/2025	AKRAMUL HOQUE@ AKRAMUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. SAYED SALIM AHMED	PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./710/2025 WITH CASE RECORD (SCANNED COPY), FIXED	RAKIBUL HUSSAIN @ RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
58	Bail Appln./719/2025 WITH OFFICE NOTE, FIXED	SHAJAHAN AHMED Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. A K AZAD H YEASMIN	PP, ASSAM
59	Bail Appln./794/2025 B/O	ALTAB ALI Versus THE STATE OF ASSAM	MR M HAQUE MR S ISLAM S HOQUE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
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19)	MR I AHMED	27-03-2025	To	05-04-2025
20)	MR. N ALAM	21-03-2025	To	21-03-2025
21)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
53	Bail Appln./764/2025 B/O	LALCHAND ALI AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
MOTION				
54	Crl.Pet./336/2025 FIXED	MALA ALIAS MALA RATHI Versus THE STATE OF ASSAM AND ANR.	MR. K P MAHESWARI MR. DIVYANSH RATHI KAUSHIK JAIN	PP, ASSAM
55	AB/662/2025 B/O	BRAHMA SAH AND 2 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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19)	MR I AHMED	27-03-2025	To	05-04-2025
20)	MR. N ALAM	21-03-2025	To	21-03-2025
21)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



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[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 20****[CIVIL BENCH-II AND III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
58	WP(C)/6224/2018 (AT 10:30 AM)	NAZMUL KHAN AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B
	WITH I.A.(Civil)/1211/2020 in WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. Versus NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY
59	WITH WP(C)/1330/2024	NAZMUL KHAN AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	GA, ASSAM MR. N J GOGOI(SC, ASAMB) SC, GMC SC, AGRI. DEPARTMENT
ADMISSION				
60	WP(C)/4173/2024 B/O	TAHERA SIDDIKA LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, ELEM. EDU GA, ASSAM MR. P SAIKIA
61	WP(C)/4770/2024 FIXED	DR. R K TAMPHA SANA Versus THE STATE OF ASSAM AND 10 ORS	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, HIGHER EDU MR SISHIR DUTTA(R-6,7) MR. A BISWAS (R-11) MR R KALITA(R-11) MS S MOCHAHARI(R-6,7) MR. S DUTTA(R-6,7) MR P K BASU(R-11) MR S DUTTA(R-6,7)
	WITH I.A.(Civil)/358/2025 in WP(C)/4770/2024	GURUCHARAN COLLEGE AND ORS Versus R K TAMPHA SANA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR G N SAHEWALLA
	WITH I.A.(Civil)/605/2025 in WP(C)/4770/2024	M NINGHAIBA SINGHA Versus R D THAMPA SANA	MR ARNAB BISWAS	MR G N SAHEWALLA

62	WP(C)/4894/2024 B/O	POMPI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK A N HUSSAIN	SC, HIGHER EDU MR. K N CHOUDHURY(R-5,6) MR. J PATOWARY (R-4) MR. R M DEKA (R-7) MISS. R R KAKATI (R-5,6) MR. D J DAS(R-5,6) MS N MAHANTA(R-4) N GAUTAM(R-7)
63	WP(C)/4970/2024 B/O	ABINASH SUKLABAIIDYA Versus THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	SC, HIGHER EDU
ORDERS				
64	I.A.(Civil)/804/2025 B/O in WP(C)/5666/2023 WITH WP(C)/5666/2023	SIBA PRASAD BURAGOHAJN Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, PWD
		SIBA PRASAD BURAGOHAJN Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, PWD
65	I.A.(Civil)/830/2025 B/O in WP(C)/5885/2024 WITH WP(C)/5885/2024	THE INSPECTOR OF SCHOOLS LAKHIMPUR Versus DEWAN ABDUS SATTER	MR. NAYAN JYOTI KHATANIAR	GA, ASSAM SC, SEC. EDU.
		DEWAN ABDUS SATTER Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. NOOR KUTUB ALAM MR. S. ALOM	GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
5)	MD. H BHUYAN	11-03-2025	To	30-04-2025
6)	MS S DAS	11-03-2025	To	21-03-2025
7)	MS. S SARMA	20-03-2025	To	21-03-2025
8)	MR I RAFIQUE	14-03-2025	To	04-04-2025
9)	MS. B BHUYAN	17-03-2025	To	21-03-2025
10)	MS. S G BARUAH	17-03-2025	To	21-03-2025
11)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
12)	MR. A K DAS	18-03-2025	To	01-05-2025
13)	MR D BARUAH	20-03-2025	To	29-03-2025
14)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
15)	MR. N ISLAM	24-03-2025	To	04-04-2025
16)	MR. A K DUTTA	20-03-2025	To	22-03-2025
17)	MR. A THAKUR	21-03-2025	To	31-03-2025
18)	MS. J R THAKUR	21-03-2025	To	31-03-2025
19)	MR I AHMED	27-03-2025	To	05-04-2025
20)	MR. N ALAM	21-03-2025	To	21-03-2025
21)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR FRIDAY, THE 21ST DAY OF MARCH, 2025]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[COURT NO: 12]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT
THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I AT THE PRINCIPAL SEAT, GUWAHATI]**

TO BE SPOKEN TO

1. CRL.A. 35/2022	BHAKTA CHAKMA VERSUS THE STATE OF AP AND ANR.	MADAN MILI D GHOSH S DEY	S V DARANG LEGAL AID COUNSEL PP OF AP
WITH I.A.(CRL.) 54/2022 IN CRL.A. 35/2022	BHAKTA CHAKMA VERSUS THE STATE OF AP AND ANR.	MADAN MILI D GHOSH S DEY	PP OF AP



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR FRIDAY, THE 21ST DAY OF MARCH, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 20]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]

FOR DELIVERY OF ORDER

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|----|---|--|---|---|
| 1. | I.A.(C) 182/2024
(FIXED)
IN ELECTION PET. 7/2024
WITH
ELECTION PET. 7/2024 | TAI NIKIO
VERSUS
TADAR MANGKU | TABING LAMGU | K POSI |
| | | TADAR MANGKU
VERSUS
TAI NIKIO | K POSI
D TADAR | PRITAM TAFFO
RINCHIN LEDO
THUNGON
TABING LAMGU
P K TIWARI, SR
ADVOCATE |
| | WITH
I.A.(C) 54/2025
IN ELECTION PET. 7/2024 | TADAR MANGKU
VERSUS
TAI NIKIO | | P K TIWARI, SR
ADVOCATE |
| 2. | WITH
REP 1/2024 | TAI NIKIO
VERSUS
TADAR MANGKU | PRITAM TAFFO
RINCHIN LEDO
THUNGON
TABING LAMGU | |